THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/3861/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Jaspal Singh,

District & Sessions Judge,

Majuli.

Dated Guwahati the 30 May, 2025

Sub:

Station leave.

Ref:-

Your letter No. DSJ(M)/2025/1281 dtd. 30.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, from the morning of 31.05.2025 till the morning of 02.06.2025. The Chief Judicial Magistrate, Majuli and in his absence, the Sub-Divisional Magistrate(M), Majuli shall remain in charge of your Court and

Yours faithfully,

SdI-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/3862/A dated , 30 - 05 -25

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)